NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCA (HC)/9 & 10/CAA/2017

NAME OF THE TRANSFEROR

: SAIPEM DRILLING COMPANY PVT LTD

NAME OF THE TRANSFERRE

: SAIPEM INDIA PROJECTS COMPANY LTD

UNDER SECTION

: 391/394

S.No. Name (in Capital)

Represented by

Signature

AR. RAMANATHAN

Court to Betitioners & Bankut)
France + Transpare

ORDER

Heard. Order is reserved.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)